

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22769/2004

(From the judgement and order dated 21/11/2003 in CWP No. 17894/2003 of the
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

HARVINDER SINGH

Petitioner(s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 22/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Seeraj Bagga, Adv.

Mrs. Sureshta Bagga, Adv.

For Respondent(s)

Mr. R.K. Rathore, AAG.

Mr. M.K. Verma, Adv.

Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

The matter is adjourned to next week.

(N. Annapurna)

Court Master

(Vinod Kulvi)

Court Master